THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI BHAGEY GOBARDHAN); (a) to (c) Government has approved non-plan budget of Rs. 224. 00 crores to UGC for the current year compared to Rs. 210. 09 crores for the last financial year. The UGC has, however, asked for additional non-plan provision of Rs. 48. 43 crores in the Revised Estimates for the current year. The matter is under consideration.

## सेवा निवृत्त/दिवंगत ग्रध्यापकों को उपदान का भुगतान न किया जाना

356. श्री राम नरेश यादव: क्या मानव संसाधन विकास मंत्री 4 सितम्बर, 1990 को राज्य सभा में ग्रतारांकित प्रण्न सं. 3119 के दिये गये उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि राजकीय कत्या माध्यमिक विद्यालय-III, पटेल नगर, नई दिल्ली, के सेवानिवृत्ति/दिवंगत अध्यापक को देय उपदान का भुगतान दिवंगत अध्यापक के परिवार के उत्तराधिकारियों को अभी तक नहीं किया गया है जबकि वे उपदान से संबंधित सभी अपेक्षित कागजात प्रस्तुत कर चके हैं;
- (ख) याद हां, तो उसके क्या कारण हैं ; ग्रीर
- (ग) स्वर्गीय कुमारी स्नेहलता पाल के परिवार के सदस्यों को उक्त राणि का भुगतान कब तक कर दिये जाने की संभावना है?

मानव संसाधन विकास संवालय में राज्य मंत्री (श्री भाग्ये गोवर्धन): (क) जी. हो।

(ख) ग्रौर (ग) सेवा-निवृत्त/मृत शिक्षिका के कान्नी उत्तराधिकारी को दुर्भाग्यवश उपदान की ग्रदायगी नहीं की जा सकी क्योंकि सेवा-निवृत्त होने वाली शिक्षिका की सेवा-पृस्तिका के विभिन्न स्कूलों से' जहां वो काम कर चुकी थीं, ब्यौरे इकट्ठे करके पुनर्तिमणि करना है । दिल्लो प्रशासन इस वित्त वर्ष के दौरान ग्रद यंगी कर देशा ।

## Action against officials of Local (Health) Authority

- 357. SHRI GHUFRAN AZAM: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether it is a fact that adverse remarks have been passed by the Central Vigilance Commission against some of the local health authorities of the Department of Prevention of Food Adulteration, Delhi Administration Delhi for attempting to change the contents of an adulterated food article lifted under PFA Act/Rules, 1954; and
  - (b) if so, what are the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (PROF. SHA-KEELUR REHMAN): (a) and (b) The information is being collected and will be laid on the Tbale of the Sabha.

## Investigations of the complaints on drugs issues

358. SHRI ASHOK NATH VERMA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to refer to >he answer to Unstarred Question given in the Rajya Sabha on 3rd September, 199< state;

- (a) whether his Ministry have since investigated into the pending complaints relating to drug complaints; and
  - (b) if so, what are the findings?

THE MINISTER OF PETROLEUM AND CHEMICALS AND PARLIAMEM-TARY AFFAIRS (SHRI SATYA PRA-KASH MALAV1YA): (a) and (b) Examination of complaints received against the drug companies on the issues of overcharging of prices and related matters is an on going process. In two cases investigation is at final stage.